# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS

# LOK SABHA UNSTARRED QUESTION NO.2112 TO BE ANSWERED ON 20.12.2022

#### **Youth Affairs and Sports Projects**

#### **†2112. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of various youth affairs and sports projects being run by the Ministry in the country especially in Osmanabad constituency of Maharashtra;
- (b) whether the aspirational districts have been kept in mind under the projects run by the Ministry;
- (c) if so, the action taken by the Government for the benefit of youth of such districts;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to provide higher level training and encourage to State level and international players?

## ANSWER

# THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) The Ministry of Youth Affairs and Sports runs following schemes/programmes in the country including in Osmanabad constituency of Maharashtra: -

# **Department of Youth Affairs:**

- 1. Rashtriya Yuva Sashaktikaran Karyakram (RYSK)
  - i) Nehru Yuva Kendra Sangathan

- ii) National Youth Corps
- iii) National Programme for Youth and Adolescent Development
- iv) International Cooperation
- v) Youth Hostels
- vi) Assistance to Scouting and Guiding Organisation
- vii) National Young Leaders Programme
- 2. National Service Scheme (NSS)
- 3. Rajiv Gandhi National Institute of Youth Development

### **Department of Sports:**

'Sports' being a State subject, the primary responsibility for development and promotion of sports rests with the respective State/UT Government. The Department of Sports, through the following Central Sector Schemes, supplements efforts of the State/UT Governments for development and promotion of sports: (i) Khelo India; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International sports events and their Coaches; (iv) National Sports Awards, (v) Pension to Meritorious Sports Persons; (vi) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons; (vii) National Sports Development Fund; and (viii) Sports training centres through Sports Authority of India (SAI).

Details of the above schemes are in the public domain on the websites of this Ministry.

- (b) to (d): The Ministry of Youth Affairs and Sports implements its schemes/programmes for development of Youth and Sports Activities in the country as a whole including the Aspirational Districts.
- (e) This Ministry is providing financial assistance to recognized National Sports Federations (NSFs) towards training of athletes which includes all requisite facilities for their preparations such as Foreign Coaches/supporting staff, scientific & medical support besides financial assistance for their training abroad and participation in international competitions in India and abroad through the Scheme of financial assistance to NSFs. For the said purpose, an ACTC (Annual Calendar for Training and Competition) budget is approved for each NSF every year.

Further, talented Athletes are being selected from Target Olympic Podium Scheme (TOPS) and similar support is given to the Elite athletes in a customized way.

Sports Authority of India (SAI), an autonomous body under the Ministry, is implementing the following Sports Promotional Schemes across the country to identify talented sportspersons in various age groups and nurture them to excel at national and international levels:-

- National Centres of Excellence (NCOE)
- SAI Training Centre (STC)
- Extension Centre of STC
- National Sports Talent Contest (NSTC)
   (its Sub-Schemes Regular Schools, IGMA & Akharas)

A total of 189 Centres including NCOEs, STCs, Extension Centres, etc. are functional for implementation of above sports promotional schemes of SAI. Presently, 8968 talented sports persons (5469 boys and 3499 girls) are being trained in 34 sports disciplines on residential and non-residential basis.

The selected athletes are provided financial support in the form of expert coaches, sports equipment, Scientific support, boarding and lodging, sports kit, competition exposure, educational expenses, medical/ insurance and stipend as per the approved scheme norms.

Khelo India Programme has been launched with twin objectives of mass participation and promotion of excellence in sports. Various programme have been launched under this scheme to promote sports and improve the level of sports and infrastructural facilities including stadiums, playing fields, tracks and sports training in the country at school level. Under this scheme various initiative have been undertaken to encourage sportspersons at various level including those in schools. So far under this Scheme, 733 Khelo India Centres, 29 Khelo India State Centres of Excellence and 266 Academies has been established across the nation.

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